



Court No.3

HIGH COURT OF SIKKIM
Record of proceedings

W.P. (C). No.22 of 2024

DR. REEP PANDI LEPCHA & ORS. PETITIONERS

VERSUS

EDUCATION DEPARTMENT & ORS. RESPONDENTS

Date: 27.08.2024

CORAM :

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Petitioners	:	Mr. Kazi Sangay Thupden, Advocate Mr. Varun Pradhan, Advocate Ms. Prerana Rai, Advocate Ms. Som Maya Gurung, Advocate
For Respondent Nos. 1 to 3.	:	Mr. Zangpo Sherpa, Additional Advocate General. Mr. Sujan Sunwar, Assistant Government, Advocate.
For Respondent No.4	:	Mr. Bhusan Nepal, Advocate.

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I.A. No.01 of 2024

An application for withdrawal of the present writ petition has been filed by the petitioners with a joint declaration signed by all the petitioners. According to the application due to some unforeseen circumstances and personal reasons the petitioners seeks to withdraw the present proceedings. The application is allowed. The Writ Petition (C) No.22 of 2024 stands dismissed as withdrawn.

Judge